To be published in the Gazette of India Extraordinary Part-I, Section (I)

Government of India  
Ministry of Commerce & Industry  
Department of Commerce  
Udyog Bhawan, New Delhi

Public Notice 22-2015-2020  
Dated the 13 July, 2018

Subject: Merchandise Exports from India Scheme (MEIS) benefit for ‘Bengal-gram’ under ITC(HS) Code 07132020 upto 20.09.2018.

In exercise of powers conferred under paragraph 1.03 of the Foreign Trade Policy (2015-2020), the Director General of Foreign Trade hereby extends the MEIS benefit, for ‘Bengal-Gram’ under ITC (HS) code 07132020 as below:

<table>
<thead>
<tr>
<th>Sl. No. of Table 2 of Appendix 3B</th>
<th>ITC(HS) Code</th>
<th>Product Description</th>
<th>MEIS Rate for exports w.e.f. 21.06.2018 to 20.09.2018</th>
</tr>
</thead>
<tbody>
<tr>
<td>8021</td>
<td>07132020</td>
<td>Bengal Gram</td>
<td>7%</td>
</tr>
</tbody>
</table>

Effect of this Public Notice: The MEIS benefit for ‘Bengal-Gram’ under ITC (HS) code 07132020 available upto 20.06.2018 has been extended for exports upto 20.09.2018.

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(Issued from File No. 14/2/2017-EP (Agri-III) Pt-I)